

DELIVERY OF BOOKS (PUBLIC LIBRARIES) AMENDMENT BILL

Secretary: Sir, I lay the Delivery of Books (Public Libraries) Amendment Bill, 1956, as passed by Rajya Sabha, on the Table of the House.

BUSINESS ADVISORY COMMITTEE

FORTY-THIRD REPORT

Sardar Hukam Singh (Kapurthala-Bhatinda): I beg to present the Forty-third Report of the Business Advisory Committee.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to announce the order of Government business for this House for the week commencing 26th November, 1956.

Business left over from the order paper for today will be taken up for disposal first except that the Representation of the People (Fourth Amendment) Bill may be brought up later during the week.

Other items of business thereafter will be as under:—

Motor Vehicles (Amendment) Bill, as reported by a Joint Committee.

Suppression of Immoral Traffic in Women and Girls, as reported by a Select Committee.

Government Resolution seeking approval of President's proclamation in respect of Keraja State.

Central Sales Tax Bill.

All the Bills mentioned by me are for consideration and passing.

The Administration of Evacuee Property (Amendment) Bill will be taken up before the Displaced Persons (Compensation and Rehabilitation) Amendment Bill, because it is a consequential item of business.

FOREIGNERS LAWS (AMENDMENT) BILL*

The Minister of Legal Affairs (Shri Pataskar): On behalf of Pandit G. B. Pant, I beg to move for leave to introduce a Bill further to amend the Foreigners Act, 1946, and the Registration of Foreigners Act, 1939.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Foreigners Act, 1946, and the Registration of Foreigners Act, 1939".

The motion was adopted.

Shri Pataskar: I introduce the Bill.

ROAD TRANSPORT CORPORATIONS (AMENDMENT) BILL**

The Minister of Railways and Transport (Shri Lal Bahadur Shastri): I beg to move for leave to introduce a Bill to amend the Road Transport Corporations Act, 1950.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to amend the Road Transport Corporations Act, 1950".

The motion was adopted.

Shri Lal Bahadur Shastri: I introduce the Bill.

EMPLOYEES' PROVIDENT FUNDS (AMENDMENT) BILL†

The Deputy Minister of Labour (Shri Abid Ali): I beg to move for leave to introduce a Bill further to amend the Employees' Provident Funds Act, 1952.

*Published in the Gazette of India Extra-ordinary Part II—Section 2, dated 23-11-1956, pp. 975—77|

**Published in the Gazette of India Extra-ordinary Part II—Section 2, dated 23-11-1956, pp. 978—81.

†Published in the Gazette of India Extra-ordinary Part II—Section 2, dated 23-11-1956, pp. 982—87.